

Scheme is less than that of teachers of Union Territories;

(b) if so, whether All India Kendriya Vidyalayas Teacher's Association have demanded on upward revision thereof; and

(c) if so, the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir.

(c) The matter has been reviewed by the Sangathan. The question of adopting a new Group Insurance Scheme will be placed before the Board of Governors in its next meeting.

#### **Opening of Kendriya Vidyalayas in the country**

2357. SHRI K. G. MAHESWARAPPA:  
SHRI SANTOSH KUMAR SAHU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether AIKVRTA demanded for opening of 200 Kendriya Vidyalayas every year upto 2000 A.D.; and

(b) if so, Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) In the paper titled "A Peep into Kendriya Vidyalaya Sangathan in 2000 A.D.," AIKVRTA has projected opening of 200 Kendriya Vidyalayas per year upto 2000 A.D. as a necessity to grant admission to the children of all Central Government employees who seek it

(b) The opening of new Kendriya Vidyalayas depends upon the suitability of the proposals from the user agencies, especially presence of a cluster of employees of transferable Central Government/Central Government undertakings, availability of

physical facilities and financial resources and administrative considerations. It would not be feasible to open new Kendriya Vidyalayas at the rate of 200 in a year.

#### **Transfer of Primary Teachers**

2358. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of Primary Teachers who have been transferred to Delhi at the instance of the Chairman KVS in July-August, 1991 even though the documents showing their spouses' posting in Delhi were earlier found to be fake; and

(b) the reasons for their transfer and posting?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Details are being collected and will be laid on the Table of the Sabha.

#### **Selection and Posting of Teachers of Kendriya Vidyalaya, Moscow**

2359. SHRI SANTOSH KUMAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that interviews were held about three months back, for selection of some Kendriya Vidyalaya Teachers for posting in Kendriya Vidyalaya, Moscow;

(b) if so, the details of the posts for which interviews were held;

(c) whether it is also a fact that the candidates selected therefor have not been given offers of posting;

(d) if so, the reasons therefor; and whether any fresh interviews are likely to be held; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes. Sir. The interviews for posting of teachers at Kendriya Vidyalaya, Moscow for the following posts were held:

PGT, Physios. Biology, Maths, English and Hindi, one post each.

TGT (Hum.): One

PRT: Six

Librarian: One

(c) and (d) The formalities for completing the selection process are not yet over.

(e) Does not arise.

#### **Transfer of Teachers by Chairman, Kendriya Vidyalaya Sangathan**

2360. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Chairman, Kendriya Vidyalaya Sangathan is empowered to order transfer of teachers in violation of Kendriya Vidyalaya Sangathan Transfer Guidelines; and

(b) if so, the details of relevant provision?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Transfers are generally made as per the guidelines approved by the Board of Governors of the Sangathan which explicitly provide for transfer on administrative grounds as first priority vide para 6 of the transfer guidelines. Further more under para 14 of these guidelines, the Commissioner is competent to make such departures from the guidelines as he may consider necessary in the interest of the Sangathan.

The Chairman, being a superior authority, is generally competent to exercise the powers of subordinate functionaries in administrative matters.

#### **Introduction of Humanities Subjects in the Kendriya Vidyalayas**

2361. SHRI SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Humanity has been introduced as a subject in Class XI and XII in some Kendriya Vidyalayas of Delhi during the current academic year;

(b) if so, the names of such schools, locality-wise;

(c) whether such subjects are likely to be introduced in some more Kendriya Vidyalayas during the next academic year;

(d) if so, the names of such schools locality-wise; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The humanities stream has been introduced in class XI and XII in the following 18 Kendriya Vidyalayas in Delhi during the academic year 1991-92:

Andrewsganj, AGCR, Delhi Cantt. No. 1, 2 and 3, Gole Market, New Mehrauli Road, INA Colony, Janakpuri, Jharoda Kalan, Lawrence Road, Ramakrishna Puram Sector-II, Sector-IV and Sector-VIH, Tagore Garden, Sadiq Nagar, Shalimarbagh and Tughlakabad.

(c) to (e) Each year decisions regarding introduction of subjects are taken on the basis of proposals received from the Vidyalayas and the Regional Assistant Commissioner keeping in view the demand for seats and feasibility.

#### **Interference in the Education System**

2362. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news-item which